



THE HIGH COURT OF KERALA

034247

Kochi 682 031

Date 12/04/2019

OFFICIAL MEMORANDUM

Sub: The Chief justice V.S.Malimath Staff Library -re-opening-reg.

It is hereby informed that after the Annual Physical Verification of books, The Chief Justice V.S.Malimath Staff Library will be re-opened on 16 /04/2019 (Tuesday) for the issue of books.

(By order)

Aney Joseph
12/4/19
Aney Joseph
Joint Registrar

To

The Joint Registrars, Deputy Registrars, High Court.
The Finance Officer, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court .
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars, High Court.
The Court Officer to the Chief Justice, High Court.
The Assistant Public Relations Officer, High Court.
The Accounts Officer, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Additional Personal Assistant to the Chief Justice, High Court.
The Confidential Assistants to the Registrars, High Court.
All Sections, High Court.
All Private Secretaries to Judges.
The Administrative Records Section, High Court.
The Notice Board, High Court.
The File.